



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(2/1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/772/IB/2018  
NAME OF THE PETITIONER(S) : Check mater services  
NAME OF THE RESPONDENT(S) : Coimbatore integrated waste management company pvt ltd  
UNDER SECTION : 9 Rule 6

S.No.	Name (in Capital)	Represented by	Signature
1.	A. Kevin Thomas For King & Purtridy	Counsel for Respondent	
2.	Harshvardhan Chasesen For Checkmate	Counsel for Petitioner	

(21)

[CP/772/IB/2018]

**ORDER**

Counsels representing both the parties are present and stated that the matter has been settled between the parties. In this regard, they filed a joint memo, signed by both the parties. The memo is taken on record and forms a part of this order. In view of the above, the matter is **disposed of as closed.**

<sup>sd-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>sd-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

sr